

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A No.44 of 2016

Dated: 4th March, 2016

In the matter of:-

Maharashtra State Electricity Distribution Co. Ltd. Appellant (s)
Versus	
EMCO Energy Ltd. & Ors. Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on
21.03.2016.

COURT MASTER